

# Parliament Session Wrap

## Monsoon Session – August 01 to September 08, 2011

### Bills Passed by Parliament during the Monsoon Session

Short Title	Key Objectives
<a href="#">*The Customs (Amendment and Validation) Bill, 2011</a>	Clarifies, with retrospective effect, that all officers of Customs have the power of assessment.
<a href="#">The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010</a>	Alters the name of the language "Oriya" as "Odiya" in the Eighth Schedule of the Constitution.
<a href="#">The Orissa (Alteration of Name) Bill, 2010</a>	Alters the name of the State of Orissa as "Odisha".
<a href="#">The State Bank of India (Subsidiary Banks) Amendment Bill, 2009</a>	Amends the Act to reflect the transfer of shares of SBI from RBI to central government.
<a href="#">The National Council for Teacher Education (Amendment) Bill, 2010</a>	Clarifies that NCTE can prescribe qualification for teachers in all schools from pre-primary to senior secondary levels.
<a href="#">The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010</a>	Removes discriminatory provisions against children affected by some diseases like leprosy, TB, Hepatitis, mental illness, etc.
<a href="#">*The Indian Medical Council (Amendment) Bill, 2011</a>	Increases the period of reconstitution of the Indian Medical Council from one year to two years.
<a href="#">The Transplantation of Human Organs (Amendment) Bill, 2009</a>	Expands list of eligible relatives for organ donation and enables authorisation of donation by all ICU patients.
<a href="#">The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010</a>	Extends the time given to employees to opt as JIPMER staff or remain in the employment of central government.
<a href="#">The Coinage Bill, 2009</a>	Consolidates four Acts to regulate the minting, issue and use of coins as legal tender.
<a href="#">*The Appropriation (No. 3) Bill, 2011</a>	Authorises expenditure from the Consolidated Fund of India.

\* These were introduced during the Monsoon Session 2011.

### Government Bills Introduced during the Monsoon Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011</a>	Amends various provisions related to narcotic drugs.	8 Sep 2011 Lok Sabha	
<a href="#">The Nuclear Safety Regulatory Authority Bill, 2011</a>	Establishes regulatory bodies for radiation and nuclear safety.	7 Sep 2011 Lok Sabha	
<a href="#">The Land Acquisition, Rehabilitation and Resettlement Bill, 2011</a>	Replaces the Land Acquisition Act 1894, and provides for rehabilitation and resettlement of people displaced due to acquisition.	7 Sep 2011 Lok Sabha	
<a href="#">The National Academic Depository Bill, 2011</a>	Establishes an electronic depository to maintain database of academic degrees.	5 Sep 2011 Lok Sabha	
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	Substitutes the words "worker" in place of "workman" to make the Act gender neutral.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Border Security Force (Amendment) Bill, 2011</a>	Enables the Central Government to deploy BSF in non-border areas within India.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011
<a href="#">The Administrators-General (Amendment) Bill, 2011</a>	Enhances pecuniary jurisdiction of AGs from Rs. 2 lakhs to Rs. 10 lakhs.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011
<a href="#">The Benami Transactions (Prohibition) Bill, 2011</a>	Prohibits holding property in benami, restricts the right to transfer such property, and provides a mechanism and procedure for confiscation.	18 Aug 2011 Lok Sabha	
<a href="#">The Damodar Valley Corporation (Amendment) Bill, 2011</a>	Reconstitutes the DVC to have Chairman and nine members instead of Chairman and two members.	8 Aug 2011 Lok Sabha	
<a href="#">The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011</a>	Declares the IIITDM, Kancheepuram, as an Institution of national importance	5 Aug 2011 Lok Sabha	Passed by LS on 25 Aug 2011
<a href="#">The Lokpal Bill, 2011</a>	Establishes the institution of the Lokpal to enquire into allegations of corruption against public functionaries.	4 Aug 2011 Lok Sabha	SC to report within 3 months from 8 Aug 2011

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011</a>	24 Mar 2011	Standing Committee granted time upto 31 Oct 2011
<a href="#">The Regulation of Factor (Assignment of Receivables) Bill, 2011</a>	24 Mar 2011	Standing Committee Report on 30 Aug 2011
<a href="#">The Pension Fund Regulatory and Development Authority Bill, 2011</a>	24 Mar 2011	Standing Committee Report on 30 Aug 2011
<a href="#">The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 (GST Bill)</a>	22 Mar 2011	Standing Committee Report within 3 months <i>w.e.f.</i> 29 Mar 2011
<a href="#">The Banking Laws (Amendment) Bill, 2011</a>	22 Mar 2011	Standing Committee Report within 3 months <i>w.e.f.</i> 29 Mar 2011
<a href="#">The Protection of Women from Sexual Harassment at Workplace Bill, 2010</a>	7 Dec 2010	Standing Committee granted time upto 31 Oct 2011
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2010</a>	6 Dec 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 16 Dec 2010
<a href="#">The Judicial Standards and Accountability Bill, 2010</a>	1 Dec 2010	Standing Committee Report on 30 Aug 2011
<a href="#">The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010</a>	15 Nov 2010	Standing Committee granted time upto 30 Oct 2011
<a href="#">The Multi-State Co-operative Societies (Amendment) Bill, 2010</a>	15 Nov 2010	Standing Committee granted extension till the enactment of "The Constitution (111 <sup>th</sup> Amendment) Bill, 2009"
<a href="#">The Direct Taxes Code Bill, 2010</a>	30 Aug 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 9 Sep 2010
<a href="#">The Institute of Technology (Amendment) Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 26 Nov 2010, Passed by LS on 24 Mar 2011
<a href="#">The Dam Safety Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 04 Jun 2011
<a href="#">The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010</a>	26 Aug 2010	Standing Committee Report on 09 Jun 2011

Short Title	Introduced on	Status
<a href="#">The Arms (Amendment) Bill, 2010</a>	25 Aug 2010	Standing Committee Report on 02 Jun 2011
<a href="#">The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)</a>	25 Aug 2010	Standing Committee Report on 09 Dec 2010
<a href="#">The New Delhi Municipal Council (Amendment) Bill, 2010</a>	3 Aug 2010	Standing Committee Report on 22 Feb 2011
<a href="#">The Academy of Scientific and Innovative Research Bill, 2010</a>	30 Jul 2010	Standing Committee Report on 13 Dec 2010, Passed by LS on 5 Sep 2011
<a href="#">The National Road Safety and Traffic Management Board Bill, 2010</a>	4 May 2010	Standing Committee Report on 21 Jul 2010
<a href="#">The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010</a>	3 May 2010	Standing Committee Report on 30 May 2011
<a href="#">The Educational Tribunals Bill, 2010</a>	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010
<a href="#">The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010</a>	3 May 2010	Standing Committee Report on 2 June 2011
<a href="#">The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010</a>	3 May 2010	Standing Committee Report on 12 Aug 2011
<a href="#">The Wakf (Amendment) Bill, 2010</a>	27 Apr 2010	Passed by LS on 7 May 2010, RS Select Committee granted time upto 30 Nov 2010
<a href="#">The Prevention of Torture Bill, 2010</a>	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
<a href="#">The National Institutes of Technology (Amendment) Bill, 2010</a>	15 Apr 2010	Standing Committee Report on 30 Sep 2010 Passed by LS on 19 Aug 2011
<a href="#">The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010</a>	16 Mar 2010	Standing Committee Report on 26 Aug 2010
<a href="#">The Commercial Division of High Courts Bill, 2009</a>	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
<a href="#">The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)</a>	30 Nov 2009	Standing Committee Report on 30 Aug 2010
<a href="#">The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)</a>	26 Nov 2009	Standing Committee Report on 28 Jul 2010
<a href="#">The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)</a>	24 Nov 2009	Standing Committee Report on 25 June 2010
<a href="#">The Securities and Exchange Board of India (Amendment) Bill, 2009</a>	3 Aug 2009	Standing Committee Report on 19 Apr 2010
<a href="#">The Companies Bill, 2009</a>	3 Aug 2009	Standing Committee Report on 31 Aug 2010
<a href="#">The Indian Trusts (Amendment) Bill, 2009</a>	3 Aug 2009	Standing Committee Report on 12 Mar 2010
<a href="#">The Life Insurance Corporation (Amendment) Bill, 2009</a>	31 Jul 2009	Standing Committee Report on 12 Mar 2010
<b>RAJYA SABHA</b>		
Short Title	Introduced on	Status
<a href="#">The Protection of Children from Sexual Offences Bill, 2011</a>	23 Mar 2011	Standing Committee granted time upto 31 Oct 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee to present report by 15 June 2011

Short Title	Introduced on	Status
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011</a>	23 Mar 2011	Standing Committee to present report by 30 May 2011
<a href="#">The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010</a>	7 Dec 2010	Standing Committee Report on 4 Mar 2011
<a href="#">The National Identification Authority of India Bill, 2010</a>	3 Dec 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 13 Dec 2010
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011
<a href="#">The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 10 Dec 2010
<a href="#">The Anti-Hijacking (Amendment) Bill, 2010</a>	19 Aug 2010	Standing Committee Report on 18 Oct 2010
<a href="#">The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010</a>	6 Aug 2010	Standing Committee Report on 25 Feb 2011
<a href="#">The Marriage Laws (Amendment) Bill, 2010</a>	4 Aug 2010	Standing Committee Report on 1 Mar 2011
<a href="#">The Chartered Accountants (Amendment) Bill, 2010</a>	29 Apr 2010	Standing Committee Report on 31 Aug 2010
<a href="#">The Company Secretaries (Amendment) Bill, 2010</a>	29 Apr 2010	Standing Committee Report on 31 Aug 2010
<a href="#">The Cost and Works Accountants (Amendment) Bill, 2010</a>	29 Apr 2010	Standing Committee Report on 31 Aug 2010
<a href="#">The Copyright (Amendment) Bill, 2010</a>	19 Apr 2010	Standing Committee Report on 23 Nov 2010
<a href="#">The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010</a>	16 Apr 2010	Standing Committee Report on 28 June 2010
<a href="#">The Chemical Weapons Convention (Amendment) Bill, 2010</a>	16 Apr 2010	Standing Committee Report on 2 Jul 2010
<a href="#">The National Commission for Heritage Sites Bill, 2009</a>	26 Feb 2009	Standing Committee Report on 23 Nov 2009
<a href="#">The Insurance Laws (Amendment) Bill, 2008</a>	22 Dec 2008	Standing Committee Report deferred for indefinite period
<a href="#">The Railway Property (Unlawful Possession) Amendment Bill, 2008</a>	18 Dec 2008	Standing Committee Report on 9 Dec 2009
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 28 June 2010
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)</a>	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2007</a>	21 Aug 2007	Standing Committee Report on 21 Oct 2008
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Motor Vehicles (Amendment) Bill, 2007</a>	15 May 2007	Standing Committee Report on 28 April 2008
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005</a>	5 Dec 2005	Standing Committee Report on 13 Dec 2006
<a href="#">The Indian Medical Council (Amendment) Bill, 2005</a>	23 Aug 2005	Standing Committee Report on 19 Dec 2006
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006

Short Title	Introduced on	Status
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	24 Apr 2000	Standing Committee Report on 31 Aug 2001
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	83
Bills introduced during session	14
Bills passed during session	11
Bills pending after session	86

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.